GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 819 TO BE ANSWERED ON 07.02.2017

Fake Afforestation

819. SHRI DEVENDRA SINGH BHOLE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received complaints regarding fake afforestation from any State including Uttar Pradesh;
- (b) if so, the details of such complaints received, State-wise; and
- (c) the action taken by the Government thereon?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE)

(a) to (c) The Ministry of Environment, Forests & Climate Change has received no complaints of fake afforestation from any State including Uttar Pradesh. However, a case of mis-appropriation of about Rs. 2 crores of central grant released during 2012-13 for 800 hectares of plantation of 'Herbs and Shrubs of Medicinal Value' in Munnar Forest Division of Kerala under National Afforestation Programme, has come to the notice of the Ministry. The matter has been inquired/investigated by the Vigilance Wing of the Kerala State Forest Department (KSFD) and the Ministry has directed KSFD to hand over the case to State Anti-Corruption Bureau (ACB) to take further legal action against the accused officials and recovery of mis-appropriated central fund.
